

MEGHALAYA LEGISLATIVE ASSEMBLY

AUTUMN SESSION

STARRED

QUESTIONS AND ANSWERS

Thursday, the 13th November, 2008.

Telephone Allowance

Prof. R. C. LALOO

Shri PAUL LYNGDOH

(Minister in-charge, Parliamentary Affairs)

*47. Will the Minister in-charge, Parliamentary Affairs be pleased to state :-

(a) The amount of Telephone Allowance of the MLA per month?

(a) Rs.2,000/- per month.

(b) Whether there is a provision for payment of Mobile Phone to the MLA?

(b) At present, there is no provision for payment of mobile phone to the MLA.

PMGSY Road

Shri FRANCIS PONDIT R. SANGMA

Shri H. S. LYNGDOH

[Deputy Chief Minister in-charge, Public Works (Roads)]

*48. Will the Minister in-charge, Public Works (Roads) be pleased to state :-

(a) Whether it is a fact that the construction of PMGSY road from Jadigittim PWD road to Agreng village has been left uncompleted?

(a) No, Sir. The road as cleared by the Ministry of Rural Development for 3 Kms only upto Era Aning has been completed. The portion upto Agrenggittim has not yet been taken up under PMGSY.

(b) If so, the reasons thereof?

(b) Does not arise in view of the reply at (a) above, Sir.

(c) If not, who maintained it?

(c) The road upto Era-Aning is maintained by the Contractor.

Constituency Allowance

Prof. R. C. LALOO

Shri PAUL LYNGDOH
(Minister in-charge, Parliamentary Affairs)

*49. Will the Minister in-charge, Parliamentary Affairs be pleased to state :-

(a) The amount of Constituency Allowance of the MLA per month?

(a) Rs.5,000/- Constituency Allowance per month.

(b) The purpose of giving this Allowance to the MLA?

(b) MLA has to look after his constituency and travel by and bear the expense.

NH Road Shillong to Tura

Shri FRANCIS PONDIT R. SANGMA

Shri H. S. LYNGDOH
[Deputy Chief Minister in-charge, Public Works (Roads)]

*50. Will the Minister in-charge, Public Works (Roads) be pleased to state :-

(a) Whether the NH road Shillong to Tura via Nongstoin Shallang has been sanctioned?

(a) No, Sir.

(b) If so, whether the construction work is started?

(b) Does not arise in view of reply to (a) above, Sir.

(c) If not, the reasons thereof?

(c) (i) The road from Shillong to Tura had been declared as National Highway 44 (Extension) only from Upper Shillong upto Nongstoin having a total length of 83.38 Km.

(ii) The portion of the road from Nongstoin to Tura had been included under the Special Accelerated Road Development Programme in North East-Phase B (SARDP-NE, Phase - B).

Letters of Invitation had already been issued to all empanelled consultants for submission of technical and financial proposals for consultancy services for preparation of the Detailed Project Report for up-gradation of the roads to 2-lane, Sir.

Driver Allowance

Prof. R. C. LALOO

Shri PAUL LYNGDOH
(Minister in-charge, Parliamentary Affairs)

*51. Will the Minister in-charge, Parliamentary Affairs be pleased to state :-

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| (a) The amount of Driver Allowance of the MLA per month? | (a) Rs.3,000/- per month. |
| (b) Whether the MLA can appoint a person from the allowance given? | (b) Yes, Sir.
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PHE Renovation Work

Shri FRANCIS PONDIT R. SANGMA

Shri A. L. HEK
(Minister in-charge, Public Health Engineering)

*52. Will the Minister in-charge, Public Health Engineering be pleased to state :-

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|---------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------|
| (a) Whether it is a fact that the PHE renovation work at Mallangkona village has been left uncompleted? | (a) No Sir, Re-construction of Mallangkona Water Supply Scheme is under progress. |
| (b) If so, when will renovation work be completed? | (b) March, 2009. |